* * *

Date of Decision: 15.4.97

RA 11/97 (OA 189/96)

- Union of India through General Manager, Western Failway, Churchgate, Bombay.
- 2. The Divisional Railway Manager, Western Railway, Ajmer.
- The Sr.Divisional Commercial Manager, Western Railway, Ajmer.
- 4. The Divisional Commercial Manager, Western Pailway, Ajmer.
- 5. The Divisional Catering Inspector, Western Pailway, Ajmer.

... Applicants

Versus

Smt. Urmila Devi D/o Shri Ram Chander, r/o H.No.484/33, Gulab Shah Ka Thabiya, Topdara, Ajmer.

... Respondent

CORAM:

HOM'BLE MR.GOPAL FRISHMA, VICE CHAIRMAN
HOM'BLE MR.O.F.SHARMA, ADMINISTRATIVE MEMBER

O-R-D-E-R

PER HOW BLE MR. GOPAL FRISHMA, VICE CHAIRMAN

This is an application for review seeking a review of the order passed in OA 189/96 on 23.9.96.

2. The aforesaid application was decided after hearing the counsel for the parties. The averments made in this review application do not fall within the ambit of Order HLVII Rule-1 of the Code of Civil Procedure. The grounds of review stated in the review application do not constitute any error apparent on the face of the record. It is also stated by the applicant in this review application that the subsequent development which has taken place in the matter by the grant of promotion to her w.e.f. 28.10.96 vide order dated 31.1.97 is relevant and the same is required to be taken note of by this Tribunal as it has a relevant bearing in the impugned order dated 23.9.96, as modified by order dated 20.11.96. We are of the view that this ground also does not justify a review of the order. This review application has no force and it is, therefore, dismissed in limine (by circulation).

(O.P.SHARMA)

ADMINISTRATIVE MEMBER

GOPAT KRISHNA)

VICE CHAIRMAN

٧K